

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-129-2020**

Risara Hotels LLP & Anr. ... Petitioner

Versus

Sonia Gaurang Suctancar ... Respondent

Shri Parag Rao, Advocate for the Petitioner.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 11th August 2020****P.C. :**

The learned Senior Counsel for the respondent seeks time.

2. Post the matter on 17.08.2020.

DAMA SESHADRI NAIDU, J.

NH